

DELHI LEGISLATIVE ASSEMBLY

Bulletin-Part I

Brief Record of Proceedings  
(Monday, March, 7, 1994/Phalgun 16, 1915 (Saka))

No-11

10.50 A.M.

PAPERS LAID ON THE TABLE

1. Secretary laid on the Table of the House a copy of the Lt. Governor's Address (English & Hindi) to the Legislative Assembly, delivered by him on 7th March, 1994 at 11.00 hours.

DECLARATION BY SPEAKER  
(MESSAGE OF LT. GOVERNOR)

2. The Speaker informed the House that he had received the following message from the Lt. Governor regarding the Motion of Thanks, which was passed by the House for the Address of Lt. Governor delivered on 20th December, 1993:-

"I have received with great satisfaction your letter dated the 29 December, 1993 wherein you have conveyed the Motion of Thanks passed by the Delhi Legislative Assembly for the Address which I delivered to the Members of the House on 20 December, 1993."

11.56 A.M.

3. Shri Ramvir Singh Bidhuri invited the attention of the House to the inhumane atrocities inflicted upon a 13 year old Harijan girl by the resident of a DDA flat in Savita Vihar where she was working as a house maid and also appealed the Government to take stern deterrent action against the concerned guilty police officials for dereliction of their duties in this regard.

The following members also condemned the incident and urged the Government to take steps to curb such atrocities and sexual crimes against women folk:-

1. Shri Swaroop Chand Rajan
2. Shri Rajendra Gupta (Malviya Nagar)
3. Km. Purnima Sethi
4. Shri Prem Singh
5. Prof. P.K. Chandla.

The Chief Minister made a statement in this regard.



12.10 P.M.

4. Shri Shueb Iqbal highlighted the problems of drinking water, electricity and sewerage in his Constituency with particular reference to Id celebrations followed by Sarvashri Ramvir Singh Bidhuri, Karan Singh Tanwar and Jai Kishan who also endorsed the views of Shri Iqbal.

12.21 P.M.

MOTION OF THANKS ON LT.GOVERNOR'S ADDRESS

5. The Speaker informed the House that he had admitted the following Motion of Thanks given notice of by Shri Rajendra Gupta (Malviya Nagar) and seconded by Dr.Gian Chand:-

"That an Address be presented to the Lt.Governor in the following terms:-

"That the Members of the Vidhan Sabha assembled in this Session are deeply grateful to the Lt.Governor for the Address which he has been pleased to deliver to the Legislative Assembly on the 7th March,1994."

The discussion on this Motion will commence from 8th March,1994 which will generally continue for 10 hours.

Those Members who wish to move amendments in the Motion of Thanks, they should give such notices of their amendments to the Notice Office today by 4.00 P.M. so that the accepted Amendment Motions could be distributed among the members before the commencement of the sitting of the House.

12.22 P.M.

The Vidhan Sabha adjourned to meet again on Tuesday, the 8th March, 1994 at 14.00 hrs,

P.N.GUPTA  
SECRETARY

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